- (a) whether a Cochin to Delhi flight had to have an emergency landing at Nagpur on 3 July, 2009;
 - (b) if so, the reasons therefor;
- (c) whether it is a fact that the aircraft was old and the overhauling of the engine was not done regularly as per the stipulated time;
 - (d) if so, the details thereof;
 - (e) whether any enquiry has been ordered in this regard; and
 - (f) if so, the details thereof, alongwith findings and actions taken by Government?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Yes, Sir. An Air India Airbus 321 aircraft VT - PPE operating from Cochin to Delhi on 03.07.2009 was involved in an in - flight engine shut down incident. The aircraft was diverted to Nagpur and safely landed there.

- (c) No, Sir. Aircraft is new.
- (d) Does not arise.
- (e) and (f) Preliminary inquiry has revealed that the engine of the aircraft got stalled during flight. Further investigation is on.

Upgradation of Indian airports

- 2586. SHRI B.S. GNANADESIKAN: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that Indian airports failed to meet global aviation standards set by International Civil Aviation Organization (ICAO) causing Indian airports being downgraded by Federal Aviation Administration;
- (b) if so, what are the actions taken by Government to upgrade our airports with international security and safety standards; and
- (c) if so, the details thereof and time-frame within which such upgradation activities will be completed?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) No, Sir.

(b) and (c) Do not arise.

User charges paid by private airlines

- 2587. SHRI SHYAMAL CHAKRABORTY: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether private airline companies are providing user charges to the airport authority on a regular basis;
 - (b) if not, what is the amount due of each company; and
 - (c) what is the mechanism of collecting the user charges?